

### Psychiatric Treatment

**1791. Shri P. E. Chakraverti:** Will the Minister of Health be pleased to state:

(a) the existing strength of institutional beds for psychiatric treatment;

(b) whether it is a fact that admission to a mental hospital is largely secured under magisterial orders and care is mainly custodial in character;

(c) whether Government propose to sponsor a scheme to turn the mental hospitals into centres of mental services to co-ordinate and integrate the treatment and care of in-patients, out-patients and domiciliary services; and

(d) the preventive measures taken in addition to diagnostic and psycho-therapeutic services in cases of mental derangement?

**The Minister of Health (Dr. Sushila Nayar):** (a) According to information available, the bed strength in the existing 35 mental hospitals in India, at present, is 13,889. In addition, there are Psychiatric Clinics and Child Guidance Clinics in the country where facilities for psychiatric treatment are available.

(b) Voluntary patients are also admitted to Mental Hospitals under proviso to section 4 of the Indian Lunacy Act, 1912. In special circumstances, admissions are made under magisterial orders under section 13 of the Act. Under magisterial order, the patient is admitted through a reception order obtained from the magistrate by the relatives of the patient in respect of wandering and dangerous lunatics cruelly treated or not under proper care and control.

(c) and (d). Government has set up a Mental Health Advisory Committee which has recommended the formation of 3 study groups for revising the Mental Health Act, for considering various questions regarding the training of medical and paramedical personnel in Psychiatry and for examining questions regarding ambulatory treatment of mental

patients and for suggesting improvement of existing Mental hospitals.

The Study Groups have met and given a report. Their recommendations are under examination and will be taken into account in drawing up the Fourth Plan schemes in this field.

### Development of River Basins in Punjab

**1792. Shri Daljit Singh:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Central Government received from Punjab Government a Master Plan for the development of river basins in the State; and

(b) if so, whether the schemes envisaged in the Master Plan are being implemented by the Central Government?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) Yes. A draft Plan had been received sometime ago.

(b) Some of the schemes included in this draft Plan are being implemented by the States concerned. These are:

1. Beas-Sutlej Link.
2. Pong Dam.
3. Yamuna Stage—I.
4. Yamuna Stage—II.
5. Uhl Stage—III (Basi Power Station).

Others are under investigation by the States concerned.

### Schools under Dandakaranya Authority

**1793. Shri G. Mohanty:** Will the Minister of Works, Housing and Rehabilitation be pleased to state:

a) whether Adivasi children are admitted into the primary and secondary schools opened under the control of the Dandakaranya Development Authority; and

(b) if so, the language and script taught to these children?

**The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna):** (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

**M/s. Skoda (India) Private Limited**

**1794. Shri Surendranath Dwivedy:** Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 71 on the 13th February, 1964 and state:

(a) whether the investigation of the case relating to Messrs. Skoda (India) Private Co. Ltd., have been completed; and

(b) if so, the findings thereof?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) and (b). Investigations into certain points have been completed, and the cases relating to them are under adjudication. As regards other points, investigations are still in progress.

#### Shifting of Industries in Delhi

**1795. Shri Vishwa Nath Pandey:** Will the Minister of Health be pleased to state:

(a) whether Government are considering a proposal to shift all dairies, tanneries and other noxious trades of Delhi from the urban parts to the outlying areas of Delhi; and

(b) if so, the details thereof?

**The Minister of Health (Dr. Sushila Nayar):** (a) and (b). Yes. In accordance with the provisions of Master Plan the question of the shifting of industries from non-conforming areas and allotment of land therefor is under consideration of the Delhi Development Authority, Delhi Administration and the Municipal Corporation of Delhi. The survey of industrial units is in hand and as soon as it is completed a programme for the shifting of various units from the non-conforming areas would be drawn up. In this programme the

shifting of noxious and nuisance industries will have the first priority.

#### Dandakaranya Project

**1796.** { **Dr. Ranee Sen:**  
**Shri Dinesh Bhattacharya:**  
**Dr. Saradish Roy:**

Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether the Dandakaranya Project Authority has requested to expedite the supply of machineries and technical personnel for speedy reclamation of land in Dandakaranya; and

(b) if so, steps taken by the Ministry in this regard?

**The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna):** (a) and (b). The Dandakaranya Development Authority has been asked to step up their programme for the next working season so as to provide for settlement of 8,000 agriculturist and 2,000 non-agriculturist families. The Dandakaranya Project had proposed the purchase of 10 additional fully mechanised units comprising 150 tractors involving foreign exchange expenditure equal to Rs. 3.25 crores. It is, however, proposed to purchase only 3 fully mechanised units comprising 45 tractors in the first instance and a request for foreign exchange allocation of Rs. 1.2 crores has been made to the Ministry of Finance. No request for recruitment/ deputation of technical personnel has been received from the Dandakaranya Project Administration. They are themselves competent to recruit the personnel required for reclamation.

#### Survey of T.B. Incidence in Kerala

**1797. Shri P. Kunhan:** Will the Minister of Health be pleased to state:

(a) whether any survey has been carried out in Kerala to find out the incidence of tuberculosis in the State;

(b) if so, the result thereof;